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W.P(C)No. 219 OF 2003

ITEM No.MM-4

Court No. 1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.219/2003

M/S. TIRTHANKAR AGRO & ORS.

Petitioner (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

Date : 30/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)

Mr. P.D. Sharma,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following  
O R D E R

.....L.....I....T.....T.....T.....T.....T.....T.....T.....T.....J.R

List on 7th May, 2003 before the Bench presided  
over by Hon'ble the Chief Justice of India.

(D.P. WALIA)  
Court Master

(S. KRISHNAN)  
Court Master